COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 55 OF 2019

Dated: 26th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Shree Cement Limited … **Appellant(s)**
Vs.
Rajasthan Electricity Regulatory Commission & Ors. … **Respondent(s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 26.03.2019. Dasti, in addition, is also permitted.

List the matter for admission on ***26.03.2019***.

(Ravindra Kumar Verma)
Technical Member

(Justice N. K. Patil)
Judicial Member

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